

हुआ। क्या इन लक्ष्यों की प्राप्ति के लिए केन्द्रीय सरकार ने कुछ राज्यों को सोयाबीन राज्य घोषित किया था और उन्हें क्या-क्या सुविधाएँ दी थीं?

**श्री योगेन्द्र मकवाना :** यह प्रोग्राम पांच साल के लिए बनाया गया था, जिसमें 18 लाख हेक्टेयर जमीन को सोयाबीन की कल्टीवेशन में लाने का टारगेट रखा गया था। यह पूरा प्लान 15 करोड़ रुपए का है, जो कि गवर्नमेंट आफ इन्डिया द्वारा फिनांस किया जा रहा है। मध्य प्रदेश में सोयाबीन के लिए एक स्पेशल स्कीम लागू की गई थी। जहाँ तक मध्य प्रदेश का सम्बन्ध है, 1982-83 में 584.1 हजार हेक्टेयर एरिया को कल्टीवेशन में लाया गया और 358.6 हजार टन प्राइकेशन हुआ।

**श्री प्रताप भानु शर्मा :** क्या यह सच है कि सोयाबीन पर आधारित उद्योगों की स्थापित क्षमता हमारे देश में सोयाबीन के उत्पादन से अधिक है और अधिकतर उद्योग सोयाबीन न मिलने के कारण 50 प्रतिशत से कम क्षमता पर चल रहे हैं? सरकार इस कठिनाई को आगामी वर्षों में या सातवीं पंच-वर्षीय योजना में किस तरह से दूर करना चाहती है?

**श्री योगेन्द्र मकवाना :** सरकार इस बारे में बहुत कौन है कि सोयाबीन का प्राइकेशन बढ़े और वह बढ़ रहा है। सोयाबीन का कल्टीवेशन खरीफ फ़ैलो में होता है और जो जमीन उपयोग में नहीं है, वह भी उपयोग में आ जाती है। भारत में खाद्य तेल की कमी है। उससे हमें खाद्य तेल भी मिलता है और ज्यादा प्रोटीन भी मिलता है। इसलिए सरकार की पूरी-पूरी कोशिश है कि उसका प्राइकेशन बढ़े।

**SHRI AMAL DATTA :** I think in the 6th Five Year Plan, a lot of emphasis has been given both to oilseeds and soyabean. But it appears that concentration has been given for Madhya Pradesh only. I do not understand why this has been done? I have not got any clarification from the Planning Commission also. I am a member of the Consultative Committee. Is it not possible

to produce soyabean all over India to a large extent; and what is the reason for giving this concentration only in respect of Madhya Pradesh? No target for production for soyabean has been fixed although some kind of a tentative target for acreage to be brought under production has been fixed. What is the reason for that?

**SHRI YOGENDRA MAKWANA :** The soyabean cultivation as I have earlier stated, is done in the kharif fallow land. In Madhya Pradesh, particularly, there is a large portion of the land which is fallow in the kharif time because of waterlogging and the nature of the soil, because it is black and heavy soil. So, soyabean cultivation is done there. But in all areas which are fallow, particularly during the kharif season, the government intends to see that the farmers cultivate soyabean. Therefore, there is a special centrally sponsored scheme which is now extended to UP, Bihar, Himachal Pradesh, Rajasthan and Gujarat. These are the States where soyabean cultivation is undertaken by the farmers; and Madhya Pradesh and U.P. are the two States where a large area is under cultivation of soyabean. But, as the hon. member has said, the government is prepared to extend it to the other States also provided the land is fallow and is not under the cultivation of the foodgrains crop.

**राष्ट्रीय ग्रामीण रोजगार योजना की क्रियान्विति**

\*305. श्री रामावतार शास्त्री : क्या ग्रामीण विकास मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभापटल पर रखने की कृपा करेंगे कि :

(क) क्या सरकार ने देश के प्रत्येक जिले में राष्ट्रीय ग्रामीण रोजगार योजना लागू की है;

(ख) यदि हां, तो इस योजना के अन्तर्गत कौन से कार्यक्रम शुरू किए गए हैं;

(ग) इस योजना पर अब तक किए गए खर्च का राज्य-वार व्यौरा क्या है;

(घ) बिहार के पटना जिले में इस कार्यक्रम के अन्तर्गत कौन से कार्य किए गए हैं और उपरोक्त

कार्यक्रम को क्रियान्विति में कितनी धनराशि खर्च हुई है; और

(ड) इस कार्यक्रम पर वर्ष 1984 में राज्य-वार कितनी धनराशि खर्च किए जाने की संभावना है ?

THE MINISTER OF STATE OF THE  
MINISTRY OF RURAL DEVELOPMENT  
(SHRI HARINATHA MISRA) :

(a) Yes, Sir.

(b) and (c). Statements I and II are laid on the Table of the House.

(d) District-wise information is not being maintained at the Central level.

(e) Statement III indicating the tentative allocations for the year 1984-85 is also laid on the Table of the House.

#### Statement-I

The list of types of works that can be taken up under the programme are as under :

- (i) social forestry works on government and community lands belonging to panchayats etc., road side plantation, plantation along canal banks and on waste lands on sides of railway lines etc. involving planting of fuel, fodder and fruit trees, distribution/sales of saplings for plantations on private lands, providing the sale proceeds are credited to respective DRDAs and the same are ploughed back for NREP works ;
- (ii) the works directly benefiting the Scheduled Castes/Scheduled tribes such as land development, construction of houses for them and drinking water wells etc.
- (iii) creation of water bearing structures namely construction of village tanks, deepening and rejuvenation of existing tanks for providing water for human use or for cattle or for developing irrigation or fisheries etc. and

construction of check dams nala bunding, gully plugging, percolation dams etc.

- (iv) minor irrigation works including those relating to construction of community irrigation wells and flood protection drainage and ante water logging works, construction of intermediate and main drains and field channels etc. ;
- (v) soil conservation and land reclamation ;
- (vi) provision of drinking water wells and other water sources, cattle ponds etc. and water sources for wild animals in the forest areas ;
- (vii) rural roads subject to prescribed standards and specifications and also subject to the condition that hard surfacing, cross drainage, culverts etc. are provided to them ;
- (viii) construction of schools, dispensaries, veterinary centres, extension centres, balwadi buildings, panchayat ghars, community centres, creches, buildings for housing rural banks, pinjrapoles, gaushalas, community poultry and piggery houses, bathing and washing platforms, community bio-gas plants, stores for keeping seeds, insecticides, fertilizers etc.
- (ix) works for land shaping, drainage and field channels etc. which are undertaken on project basis to improve the productivity of an area taken, as system of land management (both in water sheds as well as in command areas). In case of these works only those blocks/compact areas of land are permitted to be taken up under NREP in which most of the private land is owned by small and marginal farmers.

The list is only illustrative. Works which are need based and lead to strengthening of rural infrastructure can be taken up under this programme.

## Statement-II

*State-wise expenditure incurred on the implementation of National Rural Employment Programme during 1980-81, 1981-82, 1982-83, and 1983-84 (Rs. in lakhs)*

Sl. No.	State/UTs.	1980-81	1981-82	1982-83	1983-84	Period to which information in col. (6) relates to
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Andhra Pradesh	2281.20	3516.99	3977.84	1915.25	Dec. 83
2.	Assam	69.23	532.00	591.93	256.12	Dec. 83
3.	Bihar	1920.56	2579.42	5137.65	2209.51	Jan. 84
4.	Gujarat	652.88	489.40	1688.68	1082.51	Jan. 84
5.	Haryana	490.46	307.03	308.11	210.84	Dec. 83
6.	Himachal Pradesh	380.60	197.07	212.03	135.23	Dec. 83
7.	Jammu and Kashmir	190.45	227.95	240.76	160.22	Dec. 83
8.	Karnataka	427.08	1292.58	2614.24	1452.59	Dec. 83
9.	Kerala	619.41	1719.55	1265.58	860.34	Nov. 83
10.	Madhya Pradesh	2520.64	2846.62	3171.58	1550.28	Dec. 83
11.	Maharashtra	887.20	3855.40	1579.24	1241.62	Jan. 84
12.	Manipur	35.15	1.70	29.66	N.R.	—
13.	Meghalaya	—	—	33.50	3.31	Sept. 83
14.	Nagaland	60.50	49.00	42.27	14.91	Nov. 83
15.	Orissa	1891.89	1448.85	1283.62	915.15	Jan. 84
16.	Punjab	73.95	702.84	500.23	350.09	Jan. 84
17.	Rajasthan	2804.89	1162.35	934.67	525.47	Dec. 83
18.	Sikkim	10.63	9.43	20.68	23.84	Dec. 83
19.	Tamil Nadu	1450.35	2629.13	4214.06	2299.74	Dec. 83
20.	Tripura	57.72	159.70	126.30	77.58	Dec. 83

(1)	(2)	(3)	(4)	(5)	(6)	(7)
21.	Uttar Pradesh	3635.15	6079.37	7257.49	3950.15	Jan. 84
22.	West Bengal	1248.75	1934.84	3401.80	1838.48	Nov. 83
23.	A and N Islands	32.75	11.31	21.79	12.51	Dec. 83
24.	Arunachal Pradesh	1.40	0.78	12.34	35.46	Jan 84
25.	Chandigarh	—	—	2.76	4.45	Jan. 84
26.	D and N Haveli	—	—	0.24	6.23	Jan. 84
27.	Delhi	—	—	N.R.	3.29	Jan. 84
28.	Goa, Daman and Diu	—	—	21.10	51.38	Dec. 83
29.	Lakshadweep	—	—	3.06	13.02	Jan. 84
30.	Mizoram	1.20	14.10	52.39	7.50	Sept. 83
31.	Pondicherry	8.87	3.24	18.30	22.57	Jan. 84
Total		21752.91	31770.65	38763.90	21229.64	

### Statement-III

*Proposed allocation for implementation of N.R.E.P. for the year 1984-85*

*(Rs. in lakhs)*

Sl. No.	States/UTs.	Centre share	State share	Total
(1)	(2)	(3)	(4)	(5)
1.	Andhra Pradesh	2270.00	2270.00	4540.00
2.	Assam	498.00	498.00	996.00
3.	Bihar	3274.00	3274.00	6548.00
4.	Gujarat	740.00	740.00	1480.00
5.	Haryana	196.00	196.00	392.00
6.	Himachal Pradesh	138.00	138.00	276.00

(1)	(2)	(3)	(4)	(5)
7.	Jammu and Kashmir	170.00	170.00	340.00
8.	Karnataka	1080.00	1080.00	2160.00
9.	Kerala	1060.00	1060.00	2120.00
10.	Madhya Pradesh	1676.00	1676.00	3352.00
11.	Maharashtra	1826.00	1826.00	3652.00
12.	Manipur	25.00	25.00	50.00
13.	Meghalaya	34.00	34.00	68.00
14.	Nagaland	24.00	24.00	48.00
15.	Orissa	1036.00	1036.00	2072.00
16.	Punjab	316.00	316.00	632.00
17.	Rajasthan	550.00	550.00	1100.00
18.	Sikkim	18.00	18.00	36.00
19.	Tamil Nadu	2050.00	2050.00	4100.00
20.	Tripura	76.00	76.00	152.00
21.	Uttar Pradesh	3922.00	3922.00	7844.00
22.	West Bengal	1774.00	1774.00	3548.00
23.	A and N Islands	36.00	—	36.00
24.	Arunachal Pradesh	36.00	—	36.00
25.	Chandigarh	10.00	—	10.00
26.	D and N Haveli	18.00	—	18.00
27.	Delhi	16.00	—	16.00
28.	Goa, Daman and Diu	42.00	—	42.00
29.	Lakshadweep	10.00	—	10.00
30.	Mizoram	36.00	—	36.00
31.	Pondicherry	36.00	—	36.00
	Expenditure on Staff Central Cell	7.00	—	7.00
Total		230,00.00	227,53.00	457,53.00

**श्री रामावतार शास्त्री :** अध्यक्ष महोदय, मंत्री जी का बयान तो आंकड़ों से भरा हुआ है लेकिन संतोषजनक मैं नहीं मानता। आंकड़े बहुत दिए गए हैं। पूरे हिन्दुस्तान के आंकड़े बटोरकर रख दिए गए हैं। ठीक ही किया है। यह राष्ट्रीय ग्रामीण रोजगार योजना कहने के लिए तो बड़ी अच्छी योजना है और प्रत्येक वर्ष इसकी क्रियान्विति के नाम पर अरबों रुपये खर्च किए जा रहे हैं। अकेले बिहार राज्य में वर्ष 1980-81 में 1920.56 लाख, 1981-82 में 2579.42 लाख, 1982-83 में 5137.65 लाख और 1983-84 में 2209.51 लाख रुपये खर्च किए गए हैं 1984-85 में 6548 लाख रुपये खर्च करने की योजना है। इस योजना के अन्तर्गत नौ प्रकार के काम लिए जाएंगे, इसकी चर्चा इस बयान में की गई है। मैं यह जानना चाहूंगा कि सरकार ने विभिन्न राज्यों में कितने लोगों को इस योजना के अन्तर्गत काम दिया ? रुपया खर्च किया तो काम भी दिया होगा। तो कितने लोगों को काम मिला इसकी सूची उन्होंने नहीं दी। अगर यह बतलाते तो पता लगता कि बेकारी में किस तरह से कमी आई है। इसलिए अगर यह बतला सकें तो बतलाएं कि विभिन्न राज्यों में जो इतनी धनराशि खर्च की है उसका फल क्या निकला ?

**श्री हरिनाथ मिश्र :** अध्यक्ष महोदय, मैं जानता था कि माननीय सदस्य महोदय आज सदन में उपस्थित रहेंगे और पूरक प्रश्न पूछने के लिए भी तैयार हैं।

माननीय अध्यक्ष महोदय, प्रत्येक राज्य में और यूनियन टेरिट्रीज में कितने मैनडेज हुए या नहीं हुए, उस प्रश्न में अगर जाऊं तो सारा समय उसी में चला जायेगा।

**अध्यक्ष महोदय :** आप लिखकर भेज दीजिए।

**श्री रामावतार शास्त्री :** जी हां, आप लिखकर भेज दीजिएगा। उससे देश को मालूम हो जायेगा कि इतनी धनराशि खर्च हुई और उसका क्या नतीजा निकला।

**श्री हरिनाथ मिश्र :** जहां तक मैनडेज की बात है, 1980-81 में 413.581 मिलियन मैनडेज बने जबकि मैं प्रारम्भ में ही कह दूँ कि तीन से चार सौ मिलियन मैनडेज का लक्ष्य रखा गया था। इसी प्रकार से 1981-82 में 354.52 मिलियन मैनडेज का अचीवमेंट रहा। 1982-83 में 350.01 मिलियन मैनडेज का अचीवमेंट रहा और 1983-84 में जनवरी तक 185.336 मिलियन मैनडेज का अचीवमेंट रहा है। इस प्रसंग में मैं इतना ही कह दूँ कि साधारणतः उपलब्धि अच्छी रही है। इस साल जनवरी तक के ही आंकड़े दिए गए हैं। यह काम गांवों में होता है, वहां उसकी सूचना ब्लाक में आती है, फिर जिले और प्रान्त तक पहुंचती है। इसलिये सारी सूचना देर से मिलती है। लेकिन इतना मैं कह दूँ कि मुझे बहुत नजदीक से जानने का अवसर मिला है। इस साल अभी से जो मार्च तक की अवधि है वह इस प्रकार के काम करने के एकदम उपयुक्त है और हम आशा करते हैं कि लक्ष्य की प्राप्ति हो जायेगी।

**श्री रामावतार शास्त्री :** अध्यक्ष जी, मैं भी किसी जिले से ही आता हूँ और हर माननीय सदस्य किसी न किसी जिले से ही आता है। इसलिए सभी को मालूम है कि जिले में क्या हो रहा है। मेरे जिले और कांस्टीट्यून्सी में सात ब्लाक हैं और मैं प्रायः सभी जगह जाता हूँ। मंत्री जी ने यह कहकर अपना पिण्ड छोड़ा लिया कि जिलों के आंकड़े हम नहीं ला सके लेकिन उन्हें 21 दिन की नोटिस मिली थी, कम से कम पटना जिले के आंकड़े ही बिहार सरकार से कहकर वे चाहते तो मंगवा सकते थे। अगर जिले का नहीं बता सकते थे तो मेरे क्षेत्र का ही बता सकते थे, लेकिन उन्होंने नहीं बताया। मैं जानता हूँ कि वहां पर कोई काम नहीं होता है। यह योजना कागज पर ही है और इसका अरबों रुपया लोग पचा रहे हैं। वह कौन लोग हैं, मैं किसी का नाम नहीं लूंगा, समझने वाले समझ सकते हैं। बहरहाल मैं अपने क्षेत्र में सात ब्लाक्स में घूमा हूँ, जिलाधीश से गाड़ी लेकर घूमा हूँ (यह कोई लुकी-छिपी बात नहीं है) उन्होंने कहा कि आप देखकर बताइए कि एन० आर० ई० पी० योजनाएं चलती हैं या नहीं। (व्यवधान) मैंने

एकाध जगह जरूर देखा कि कच्ची सड़क बन रही है लेकिन 1980 से लेकर आज तक कोई योजना नहीं बनी। तबियत खराब होने की वजह से मैं ज्यादा धूमता नहीं हूँ। हाँ, मंत्री महोदय के साथ जाने में गाड़ी मिल जाएगी, तो जरूर चलेंगे। आप मेहरबानी करके पटना जिले की तस्वीर दे दीजिए? फिर मैं बता दूंगा कि आपका कथन कहां तक सत्य है और कहां तक सत्य नहीं है। पूरे स्टेट का जिम्मा नहीं ले सकता हूँ।... (व्यवधान) ...सवाल ही पूछ रहा हूँ। डी० एम० से बीस सूत्री कार्यक्रम की मीटिंग में हम लोग जवाब सवाल करते हैं।

**अध्यक्ष महोदय :** आपसी मामला है।

**श्री रामावतार शास्त्री :** आप पटना जिले का इन्फार्मेशन दे सकेंगे या नहीं, ताकि फिर और बात करने के लिए सोचा जाए।

**श्री हरिनाथ मिश्र :** अध्यक्ष महोदय, माननीय सदस्य ने जो पूरक प्रश्न किया, उसका उत्तर भी उन्होंने स्वयं दे दिया। पटना जिले में विशेष रूप से उनके निर्वाचन क्षेत्र में किस तरह के कितने काम हुए और कितने लोगों को रोजी-रोटी मिली आदि-आदि—मैं उनको आश्वासन देता हूँ कि राज्य सरकार से सूचना एकत्र करके मैं माननीय सदस्य को उसकी एक प्रति भिजवा दूंगा।

**SHRI AJOY BISWAS :** I have gone through the statement of the Minister. There appears to be some discrepancy as far as allocation of money is concerned. For Manipur the expenditure during 1983-84 is not available. For Meghalaya, it is Rs. 3.31 lakhs and the allotment for 1984-85 is Rs. 68.00 lakhs. For Nagaland the figures are 14.91 and 48.00 and for Tripura the expenditure during 1981-82, 1982-83 and 1983-84 is Rs. 159.70, Rs. 126.30 and Rs. 77.58 and the allotment for 1984-85 is Rs. 152.00 lakhs. What is the policy of the Government for allocation for implementation of NREP? What is the demand of the Tripura Government for 1984-85? Tripura is implementing the scheme very successfully. Even the Central Government has accepted that.

**SHRI HARINATHA MISRA :** The hon. Member has raised an issue of Tripura so far as NREP is concerned. I have yet to know that any genuine allotment demand of Tripura has not been fulfilled. Even now if you want I can give the detailed information.

**MR. SPEAKER :** Mr. Bhiku Ram Jain.

**PROF. K.K. TEWARY :** There is no NREP in Delhi.

**SHRI SATISH AGARWAL :** It is being implemented in Chandni Chowk.

**SHRI BHIKU RAM JAIN :** Sir, the Minister in his reply has mentioned that such and such number of works can be undertaken in this programme as envisaged and for which the amounts of Rs. 387 crores during the year 1982-83 and Rs. 212 crores during the year 1983-84 have been spent so far. I would like to know from him as to whether all this money spent is on salaries and wages or whether any solid work has been done because when you are talking about the mandays, does it mean that you have paid to so many persons as salaries or does it mean that you have been doing some work for the benefit of so many persons? Will the Minister be prepared to place on the Table of the House the segregation of the amount spent on salaries and the amount spent for actual physical work?

**SHRI HARINATHA MISRA :** When spoke about 300 million to 400 million mandays and quoted the figures for different years, I meant to say that solid work has been done. I do not know how far the hon. Member represents at least some of the villages.... (Interruptions).

**SHRI BHIKU RAM JAIN :** Is it necessary that I should be a villageman when I put a question?... (Interruptions).

**MR. SPEAKER :** It is his supposition that you might not have the cognisance of the real facts.

**SHRI HARINATHA MISRA :** In this connection I only want to mention that the wearer knows best where the shoe pinches, and he may like to visit at least some of the areas to know how this programme has

been working.

**SHRI BHIKU RAM JAIN :** Sir, a car has been provided by the District Magistrate to Mr. Shastri. Will he kindly arrange one for me to visit the rural areas ?

**SHRI HARINATHA MISRA :** I will give all possible facilities which I can.

**PROF. K.K. TEWARY :** Mr. Speaker, Sir, unfortunately, I am the wearer of a shoe which has been constantly pinching me right from the day this scheme was started. You know that it is a very important component of a package of revolutionary programmes announced by the Prime Minister for alleviating the miseries of the poor in the villages and almost in every session we have been hearing complaint about this NREP. From my experience I can say that in my constituency Buxar (Bhojpur) in Bihar, there was and it is continuing to be a grass-cutting campaign in the name of NREP. Only grass is out and the bills are submitted and payments are made. We have been demanding that some in-built system should be evolved by the Ministry to oversee, to monitor the real progress, the solid work as the Minister has said. I wonder why, in spite of all these complaints, no viable system has been evolved by the Central Ministry to oversee these programmes and to look into the relevant complaints from the concerned districts. In the light of this, I would like to know whether the Minister is contemplating to take any step in this direction so that the huge money meant for this programme is spent in a fruitful manner and really solid mandays are created ?

**SHRI SATISH AGARWAL :** Sir, how is it that this question has been evoked by Aaj ka M.P.—Ramavatar, as against Aaj ka MLA—Ramavatar ?

**SHRI HARINATHA MISRA :** Sir, so far as the hon. Member's constituency is concerned, I am not new to that constituency. I may inform him that long before he began to represent that constituency, I visited the constituency so many times..... (Interruptions).

**PROF. K.K. TEWARY :** May I know

whether the Minister has visited my constituency after this scheme was announced ?

**MR. SPEAKER :** Please sit down, no more further question.

**SHRI HARINATHA MISRA :** As far as the complaints are concerned, I must admit before this hon. House that I have been receiving complaints from various quarters. Invariably, I have to request the State Government to institute an enquiry and submit a report and generally I have to depend on that. Occasionally, whenever I can, I send my senior officers to look into the maladies. If I remember aright, the hon. Member never wrote to me that serious lapses were taking place grass cutting was taking place instead of planting of trees. So, I would request the hon. Member, who is one of my esteemed friends, to write to me and I will get the complaints enquired into.

#### Silting of Rivers in Ratnagiri and Sindhudurg of Konkan Region of Maharashtra

\*310. **PROF. MADHU DANDAVATE :** Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that large scale silting of river beds has taken place in Ratnagiri and Sindhudurg districts of the Konkan region of Maharashtra during the recent floods and as a result the overflowing water has destroyed the agricultural lands on the river banks ; and

(b) if so, whether Central assistance will be given for the dredging of these rivers ?

**THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) :** (a) and (b). The State Government, in their Memorandum sent to the Government of India seeking relief assistance, have indicated substantial deposition of silt in river beds and also on the fields in Southern Konkan region rendering them unfit for cultivation.

The large scale dredging of the river beds for removal of silt is generally not considered a techno-economically viable proposi-